

have licensed 209 establishments under various categories.

(b) The Eight Five Year Plan of the Ministry of TOURISM has not yet been finalised.

(c) Does not arise.

#### **Deposits of Private Banks**

9465. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of FINANCE be pleased to state:

(a) the total number of the private banks operating in the country at present;

(b) the number of those banks whose public deposits have crossed Rs. 100 crores;

(c) whether Government propose to nationalise those private banks if so, the details thereof and the period by which such banks are likely to be nationalised; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Reserve Bank of India (RBI) has reported that at present 29 Indian private sector commercial banks are operating in the country. Out of these 18 banks have deposits of more than Rs. 100 crores as on 31.3. 1989.

(c) and (d). Government does not consider it appropriate to nationalise these banks at present.

#### **Exporters of Scientific Instruments**

9467. SHRI PRAKASH KOKO BRAHMBATT: Will the Minister of FINANCE be pleased to state:

(a) whether India is one of the largest

producers of scientific instruments and education aids, and exports of these products provide employment to a large number of skilled and unskilled workers;

(b) whether the RBI authorities have referred many cases of exporters of these items to the Enforcement Directorate for taking action against them under FERA; and

(c) if so, the details thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). Information is being collected and will be laid on the Table of the House.

#### **All India Importers/Associations' Suggestion on Foreign Trade Policy**

9468. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of COMMERCE be pleased to state:

(a) whether the All India Importers Association has urged his Ministry to reorient some aspects of foreign trade policy in view of the change in national priorities;

(b) if so, whether the Association had submitted their recommendations to Government for incorporation in Import Policy for 1990-93 in this regard;

(c) if so, whether Government have accepted these recommendations; and

(d) if not, the main reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ANIL SHREEDHARAN): (a) to (d). The suggestions received from various quarters were duly considered while formulating the Import and Export Policy 1990-93. The suggestions which were found acceptable have been incorporated.